

Central Control of all Public Service Commissions in the Country  
Co-operative Sugar Factories in Andhra

Shri S. M. Banerjee withdraws. Shri Sarju Pandey.

The amendments were, by leave withdrawn.

The Resolution was, by leave, withdrawn.

17.17 hrs.

CENTRAL CONTROL OF ALL PUBLIC SERVICE COMMISSIONS IN THE COUNTRY

Shri Subiman Ghose (Burdwan): Mr. Speaker, I beg to move the following Resolution.

"This House is of opinion that all the Public Service Commissions, whether Union or State, should be under the Government of India holding analogous position like that of the Supreme Court and High Courts and suitable legislation be brought forward to amend the Constitution accordingly"

Mr. Speaker: There is no time. Hereafter, at the end of a session, I do not want any work in that session to be taken over. This will be the normal practice during the session. Let us not tie our hands. Many things may happen. More important things may happen. In this session I have made an exception. This will be the rule. Whatever happens, a similar opportunity will be given only during the session: not to carry over to the next session.

• Shri T. B. Vittal Rao (Khammam) Am I to understand that Resolutions of this nature, half discussed, will not be discussed in the coming session?

Mr. Speaker: As far as possible, let them finish in the session.

Shri T. B. Vittal Rao: Sometimes it is most possible.

Mr. Speaker: Sometimes, it will go over to the next session. Normally I would not like to give an opportunity of this kind merely to keep it alive. I do not want to stand in the way of the ballot.

This matter, the hon. Member may continue next session.

17.18 hrs.

\*CO-OPERATIVE SUGAR FACTORIES IN ANDHRA

Shri Viswanatha Reddy: (Rajampet) Sir, permit me, at the very outset, to express my pleasure and sense of gratitude to the Ministry of Food and Agriculture, and particularly to the hon. Minister, Shri A. P. Jain, who took such a lot of interest in the progress of the Andhra Sugar factories and but for whose very sympathetic and understanding attitude, I think, the progress would not have been even this much.

Having said this, I am sorry that I am not able to say the same thing about other connected Ministries.

Mr. Speaker: I would urge that hon. Members, whoever has a half-an-hour discussion, may appraise the situation. All hon. Members do not know what exactly is this. Therefore, he may place the points that he wants to place before the House which require elucidation and then he may develop his argument. What is it that he wants to place before the House?

Shri Viswanatha Reddy: This is only a preliminary remark that I was trying to make.

I would like to trace briefly the progress of the four Andhra sugar factories which are sponsored in the co-operative sector. These sugar factories were formed, at least the societies were formed, as early as 1955. Ever since their formation, any num-